

Modernisation of Dhariwal Woollen Mills

10116. SHRIMATISUKHBUNSKAUR: Will the Minister of TEXTILES be pleased to state:

(a) the amount spent on the modernisation of the Dhariwal Woollen Mills;

(b) when the modernisation programme is likely to be completed;

(c) whether the modernisation programme is likely to increase production; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) An amount of about Rs. 11 crores has been spent on modernisation of the Dhariwal Mills till date.

(b) It is expected to be completed during the current financial year.

(c) Yes, Sir.

(d) worsted yarn and fabric production is expected to register an increase of about 300 per cent over pre—modernisation level once all the backward and forward mechanical linkages alongwith work load and work assignments get settled.

[*Translation*]

Co-Ordination of Projects

10117. SHRI BHOGEDRA JHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details and latest position of the multi purpose project for the entire Bagmati river range;

(b) whether Government propose to co-ordinate the ongoing Karmaiyya multi-purpose project of Nepal with the Bagmati river project;

(c) if so, the details thereof;

(d) whether the problem of water scarcity for the Bagmati river project is likely to arise due to the construction of the Karmaiyya project; and

(e) if so, the corrective measures proposed to be taken in this regard.

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (e). India has requested from Nepal the details of their studies in respect of 117 metres high dam project at Noonthore over Bagmati river so that appropriate suggestions can be made to them for taking care of India's downstream requirements. The response of the Government of Nepal to this request had not been encouraging. The matter stands included in the list of issues to be pursued with the Government of Nepal.

[*English*]

Assistance by Financial Institutions to NTC

10118. SHRI M.V. CHANDRASHEKHARA MURTHY: Will the Minister of TEXTILES be pleased to state:

(a) whether the funds provided by the Industrial Development Bank of India and other financial institutions to the National Textile Corporation (WBABO) Limited, Calcutta for carrying out modernisation of its various mills have been utilised for the purpose;

(b) whether NTC is adhering to the repayment of loans schedules;

(c) whether any complaints have been received in this regard; and

(d) if so, the action taken thereon?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Due to continuous heavy losses, NTC mills could not adhere to repayment scheduled in respect of Principal amount.

(c) and (d). The Financial Institutions have written to NTC for repayment. However, after negotiations, NTC paid amount equal to 25% of the installments due and requested for rescheduling the loan instalments for the balance of the loan. The Financial Institutions propose to consider this request on case to case basis.

Remote Sensing Technique for Water Resources Managements

10119. SHRI M.M. PALLAMRAJU: Will the Minister of WATER RESOURCES be pleased to state:

(a) the name of the organisations involved in the planning of water resources and their specific responsibilities;

(b) whether Government are increasingly using the data generated by remote sensing applications for identifying, assessing and planning and suitable and proper use of the water resources; and

(c) the problem faced in the process of our planning on water resources?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Ministry of Water Resources has the overall responsibility to lay down policy and programmes for

the development and regulation of the country's water resources. In performing this role, the Ministry is assisted by the Central Water Commission, Central Ground Water Board and National Water Development Agency. The Central Water Commission shoulders the general responsibility of initiating, coordinating and furthering, in consultation with the State Governments concerned, schemes for the Control, conservation and utilisation of water resources. The Central Ground Water Board carries out nation wide surveys and assessment of ground water resources and lays down policy guidelines for their management and development. The National Water Development Agency is preparing water plans of peninsular river basins and sub-basins under the National Perspective of water Resources Development. Besides, the consented Departments of the State Governments are also involved in the planning of water Resources.

(b) Yes, Sir.

(c) Uncertainty about the availability of financial allocations, lack of trained adequate man power, opposition to large dams for environmentalists and activists, interstate disputes and difficulties in rehabilitation and resettlement of project oustees are some of the major problem faced.

Indigenous Production of 'Azathioprine'

10120. SHRI K.S. RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether 'Azathioprine' as essential drug for kidney trans-plant patients is being imported at present;

(b) if so, the approximate sale price of the drug per tablet in the market;

(c) whether an Indian research has